

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



C.P No. 1264/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Abhyudaya Co-Operative Bank Ltd.
V/s.
Trust House Commerce Center Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Mr Madhur Sai Mr. Narasimha i/b P's legal	Advocate for Petitioners	
2.	Mayank Bagle i/b Adv for Respondent		

ORDER

C.P. No. 1264/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Counsel for the Petitioner is present and ready to go on with the matter, however, the counsel for the Respondent is filing his Reply today after serving the copy on the other side.
3. In order to facilitate the Counsel of the Petitioner to go through the Reply and also for hearing of the matter it is posted **02.01.2018**.

08.12.2017

Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)